



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -			
47 WP(C)/1698/2024 FIXED	UNION OF INDIA AND 3 ORS . Versus NO. 4357346A EX NAIK WL KOLAP SING ANAL	MR. B CHAKRAVARTY	

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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

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1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024
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18)	MR. S SARMA	05-04-2024	To	05-04-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
47 WP(C)/6933/2023 B/O, WITH OFFICE NOTE	MUZAKKIR AHMED Versus CONTROLLER OF EXAMINATIONS AND 2 ORS	MR H R CHOUDHURY S. TALUKDAR	MR. M DAS (r-2,3) MR. M K DAS (r-2,3) SC, HEALTH (R-1)

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
102	WP(C)/1800/2024 B/O	NEENA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS	GA, ASSAM
ORDERS				
103	WP(C)/2179/2023 B/O	NILUFA BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DUTTA	GA, ASSAM MOTIUR RAHMAN (R-5) MR. A S TAPADER (R-5) MR M AHMED (R-5)
104	WP(C)/3219/2023 FIXED	SAMELA BASUMATARY Versus THE UNION OF INDIA AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM MR. S P CHOUDHURY DY.S.G.I.

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BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
47 WP(C)/6138/2017 (AT 2 PM)	M/S ATANU GANGULY AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MS.N HAWELIA MS.N GOGOI MS.N MECH MS.N BORDOLOI MR.M L GOPE	MR.S C KEYAL SC, FINANCE and TAXATION MR.B GOGOI MR. B SARMA SC, CENTRAL EXCISE SC, RAILWAY
TOP OF THE LIST			
48 WP(C)/5616/2020 (HEARING), PART-HEARD, FIXED	ARUN SARMA AND 11 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY	GA, ASSAM SC, REVENUE
MOTION			
49 CRP/36/2024 B/O	HINDUJA LEYLAND FINANCE LTD AND 2 ORS Versus JHULAN BARUAH	MR. L N DIHINGIA	
ORDERS			
50 RSA/148/2007 WITH LCR, FIXED (BY SLIP)	TAIRUNNESSA KHATUN and ORS Versus MUST. BEGUM BIBI and ORS	A M MAZUMDAR A K TALUKDAR S ISLAM F K R AHMED	J PAUL B SARKAR
51 FAO/36/2023 CAVT. NO.07272/023, FIXED WITH I.A.(Civil)/2044/2023 in FAO/36/2023	MAKHANI BARUAH AND ANR. Versus HARI NARAYAN BORAH AND 6 ORS.	MR. M NATH MR. D P BORAH MR U GHOSH	MR R CHAKRAVORTY MS. R. ENGJAIP FOR CAVEATOR
52 Tr.P.(C)/63/2023 FIXED	MAKHANI BARUAH AND ANR Versus HARI NARAYAN BORAH AND 6 ORS. SMTI. RANJU TALUKDAR Versus NIRANJAN OJHA	MR. M NATH MR. D P BORAH MR U GHOSH MR U S BORGHAIN C. SARMAH	MR R CHAKRAVORTY MS. R. ENGJAIP FOR CAVEATOR

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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
55	Bail Appln./688/2024 FIXED	DIGBIJOY NAVIS Versus THE STATE OF ASSAM	MR H K NATH MR. K KAKOTI MR N PATIRI	PP, ASSAM
BAIL HEARING				
56	AB/737/2024 FIXED	GUDDU SINGH @ RAJ PRATAP SINGH Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
57	WITH AB/727/2024	MRS CHANDRA BATI BARMAN Versus STATE OF ASSAM	MR. I A TALUKDAR MS N.RAHMAN	PP, ASSAM

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING (BA)

7	Bail Appln./306/2024 FIXED	JOHIRUL ISLAM @ JOHIRUL ESLAM Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH

THIS BENCH WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
37	AB/800/2024 FIXED	NAZMUL ALI Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
ORDERS				
38	I.A.(CrI.)/1080/2023 WITH OFFICE NOTE, FIXED in CrI.A./394/2023	MANISH SIKDAR, Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM
	WITH CrI.A./394/2023	MANISH SIKDAR Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. I U CHOWDHURY U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)			
46 Bail Appln./445/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. SABBIR AHMED @ SABIR AHMED Versus THE STATE OF ASSAM	MR. N K MURRY OTOLI KITS MS. A Y SUMI MS P TOKBIPI S DEB MS S.DAS	PP, ASSAM
BAIL HEARING			
47 AB/404/2024 WITH OFFICE NOTE, FIXED	AMINUL ISLAM @ AMINUL SK. Versus THE STATE OF ASSAM AND ANR.	MS. A HUSSAIN MR R ISLAM	MR H ROHMAN (r-2) PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
53 WP(C)/2934/2012 FIXED	BHORAT CH. BORAH Versus THE G.M., INDIAN BANK and ORS.	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.D DAS MRSA VERMA	MR.T ROY MR. M SHARMA (r-1 to 4 MS S CHAKRABORTY (r- 1,2,3) MS. S YASMIN (r-1 to 4 MR.P SEN
MOTION			
54 WP(C)/320/2024 PART-HEARD, FIXED	AZIZUL ISLAM HOQUE Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, SEC. EDU.
55 WP(C)/665/2024 FIXED	NURAL ALAM MONDAL Versus THE STATE OF ASSAM AND 2 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC, EDU
56 WP(C)/1580/2024 FIXED	JAYANTA KUMAR BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR D S DEKA MR A RAZZAK	SC, ELEM. EDU SC, BTC
57 WP(C)/1729/2024 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS.	MR. T J MAHANTA MD. S ALOM MR. M S ALAM	GA, ASSAM MR. M S ALAM SC, SEC. EDU.
58 WP(C)/1807/2024 B/O	PROF(DR) PRANJAL SARMA Versus THE DIBRUGARH UNIVERSITY AND 4 ORS	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MS P SARMA MS. P P DAS	SC, DIB. UNIVERSITY
ORDER (STAY VACATING)			
59 I.A.(Civil)/931/2024 FIXED in WP(C)/6054/2023 WITH WP(C)/6054/2023	MD. HAFIZUR RAHMAN AND ANR Versus ABU ZAFAR SIDDIQUE AND 5 ORS ABU ZAFAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MR. A DEKA MR N SARMA	MR. A DEKA GA, ASSAM SC, SEC. EDU.

ADMISSION

60	WP(C)/6576/2022 FIXED	SYED SHAH SIKANDAR ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR A K DAS J. AKTAR	MR. K R PATGIRI (R-5) MS K BARMAN (R-5) SC, SEC. EDU.
ORDERS				
61	WP(C)/5771/2023 B/O	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA MR. K I MAZUMDER	SC, HIGHER EDU SC, G U
62	WP(C)/4960/2022 CAVT. NO. 06882/022,	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR. S K MEDHI FOR CAVEATOR MS. G KASHYAP SC, G U SC, U G C
63	WITH WP(C)/5156/2022	DR MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. R P SARMAH MR I HASSAN	SC, HIGHER EDU MR S K MEDHI (FOR CAVEATOR) SC, G U SC, U G C
64	WITH WP(C)/5457/2022 CAVT. NO. 06872/022,	DR. RUHUL AMIN Versus THE STATE OF ASSAM AND 13 ORS	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR S K MEDHI MS P AGARWAL (R-3) FOR CAVEATOR SC, G U SC, U G C
65	I.A.(Civil)/892/2024 FIXED in WP(C)/5524/2022 WITH WP(C)/5524/2022	THE ASSAM UNIVERSITY AND 6 ORS Versus ANAMIKA YADAV ANAMIKA YADAV Versus THE ASSAM UNIVERSITY AND 6 ORS	SC, ASSAM UNIVERSITY MRS. R BORAH MR. D BORAH	MR. D BORAH SC, ASSAM UNIVERSITY SC, U G C

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LEAVE NOTE OF ADVOCATES FOR 01/04/2024

-

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024
9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
10)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
11)	MR. K P PATHAK	22-03-2024	To	05-04-2024
12)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
13)	MR. P N CHOUDHURY	01-04-2024	To	04-04-2024
14)	MR D K MISHRA	01-04-2024	To	01-04-2024
15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024
17)	MR. N SHARMA	04-04-2024	To	04-04-2024
18)	MR. S SARMA	05-04-2024	To	05-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,1st April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
59	WP(C)/5600/2021 FIXED	SHREE BHAIKAV NATH ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
	WITH I.A.(Civil)/1805/2021 in WP(C)/5600/2021	SHREE BHAIKAV NATH ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS.	MS J RAJKUMARI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
60	WITH WP(C)/5472/2021	M/S SK TRADING CO. Versus THE STATE OF ASSAM AND 10 ORS	MS. N RAI MS S S ZIA	GA, ASSAM MR. B K DAS (R8-R11) MR D NATH SC, RAILWAY
ORDERS				
61	WP(C)/5700/2023 FIXED	MIR SUMESUDDIN AHMED Versus THE GOVERNMENT OF ASSAM AND 3 ORS	MR. R ALI MR H A AHMED	GA, ASSAM SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 01/04/2024

1)	MR. B BARMAN	02-04-2024	To	02-04-2024
2)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
3)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
4)	MR. O P BHATI	11-03-2024	To	07-04-2024
5)	MR. V K CHOPRA	29-03-2024	To	01-04-2024
6)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
7)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
8)	MR. B NATH	22-03-2024	To	05-04-2024
9)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
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14)	MR D K MISHRA	01-04-2024	To	01-04-2024

15)	MR B PRASAD	01-04-2024	To	01-04-2024
16)	MR. M SARANIA	01-04-2024	To	03-04-2024
17)	MR. N SHARMA	04-04-2024	To	04-04-2024
18)	MR. S SARMA	05-04-2024	To	05-04-2024